

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

CP No.577/2018  
OA No.2067/2015

New Delhi this the 3<sup>rd</sup> day of December, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MR. PRADEEP KUMAR, MEMBER (A)**

Nagendra Kumar,  
S/o Sh. Nahar Singh,  
R/o Vill. Deta Kalan,  
P.O. Deta Khurd,  
P.S. Pisawa,  
Distt. Aligarh, U.P. ...Petitioner

(By advocate Mr. Jatin Parashar for Mr. Ajesh Luthra)

**VERSUS**

1. Sh. Amulya Patnaik  
Commissioner of Police  
PHQ, MSO Building,  
IP Estate, New Delhi.
2. Sh. Devesh Chandra Shrivastava,  
Joint Commissioner of Police  
(South Eastern Range)  
M.S.O. Building, I.P. Estate,  
New Delhi.
3. Sh. Chinmay Biswal  
Deputy Commissioner of Police  
(South-East)  
P.S. Sarita Vihar,  
New Delhi. ...Respondents

(By advocate: Mr. K.M. Singh)

**:ORDER (Oral):**

**HON'BLE SHRI V. AJAY KUMAR, MEMBER (J):**

When this matter is taken up for hearing, learned counsel for the respondents produced the order dated 29.10.2018 in Writ

Petition (Civil) No.11706/2018 filed by them, wherein the Hon'ble High Court of Delhi has stayed the operation of the order of this Tribunal.

2. Accordingly, the CP is closed. Notices are discharged. However, the petitioner is at liberty to avail his remedies, in accordance with law, once the stay is vacated or the Writ Petition is finally disposed of. No Costs.

**(PRADEEP KUMAR)**  
**MEMBER (A)**

**(V. AJAY KUMAR)**  
**MEMBER (J)**

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